

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 25th August, 2017
Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Original Application No. 317/2017 (M.A. No. 905/2017) (Earlier O.A.No.199/2014)	Almitra H. Patel & Anr. Vs. DLG Galleria	Mr. Birja Mahopatra, Adv. with Mr. Dinesh Jindal, LO for DPCC Mr. Rajesh Kumar Das, Adv. for UT Lakshadweep Administration Mr. Nikhil Rohatgi, Adv. for DLG Galleria Mr. Rajkumar, Adv. for CPCB Ms. Sakshi Popli, Adv. for SDMC & NDMC Mr. Rajul Shrivastav, Adv. for MPPCB Mr. V. K. Shukla, Adv. for State of M.P. Mr. Auneesh Arputhan, Adv. for Sikkim Mrs. G. Indira & Mr. K. V. Jagdishvaran, Adv. for Andman & Nicobar Island Dr. Abhishek Atrey, Adv. for MoEF Mr. Nishe Rasen Shonker, Adv. for Kerala Mr. Govy Scaria, Adv. Ms. Priyanka Sinha, Adv. Mr. Raja Chatterjee, Adv. for State of WB
FOR ADMISSION			
2.	Appeal No. 28/2017	M/s Goel Brick Industries Vs. Member Secretary, RSPCB	Mr. Bharat Arora & Mr. Amit Jain, Adv. for Applicant
3.	Execution Application No. 30/2017 IN O.A. No. 482/2017	Al Marzia Agro Foods Vs. Central Ground Water Authority & Ors.	Mr. Gaurav Kumar Bansal, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
4.	Original Application No. 328/2017	Federation of Apartment Owners Association & Anr. Vs. State of U.P. & Ors.	Mr. Dipesh Choudhary, Adv. for Applicant Mr. Amit Tiwari, Adv. for State of UP Mr. Raman Yadav, Adv. for GDA Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for R-4 Ms. Priyanka Swami, Adv. for Ghaziabad Nagar Nigam
5.	Original Application No. 456/2017	M/s N. K. G. Infrastructure Ltd. Vs. UP Pollution Control Board & Ors.	Mr. Narender Pal Singh, Adv. for Applicant Mr. Pradeep Misra, Adv. for R-1 Ms. Priyanka Swami, Adv. for State of UP Mr. B. V. Niren, Adv. for CGSC Mr. Ravinder Kumar, Adv. for Noida
6.	Original Application No. 464/2017	Khushi Sewa Sanstha Vs. The State (Govt. of NCT of Delhi) & Ors.	Alamgir & Associates for Applicant Mr. Tarunvir Singh Khehar, Adv. Ms. Puja Kalra, Adv. for SDMC
7.	Original Application No. 484/2017	Mahesh Chandra Saxena Vs. State of Rajasthan & Ors.	Mr. Rahul Khurana, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for State of Rajasthan

FOR HEARING			
8.	Original Application No. 244/2017 (M.A. No. 463/2017)	Sukhvinder Singh Vs. State of Haryana & Ors.	Ms. Shweta Jain, Adv. for Applicant Mr. Divya Prakash Pandey, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 4 Mr. A. R. Takkar & Mr. Devashish Bharuka, Advs. for R-5
9.	Original Application No. 217/2016 (M.A. No. 415/2017 & M.A. No. 648/2017)	Mahesh Chandra Saxena Vs. The Ministry of Urban Development & Ors.	Mr. Rahul Khurana, Adv. for Applicant Mr. B. V. Niren, Adv. for -1 & 6 Mr. Tarunvir Singh Khehar, Adv. for R-3 Ms. Puja Kalra, Adv. for R-4 Ms. Sakshi Popli, Adv. for R-6 Mr. G. K. Pathak, Adv. for Delhi University Mr. Ajay Kaushik, Adv. Mr. Anil Aggarwal, Adv. for ASN Sr. School Mr. Devidutt Joshi, Adv. for Noticee No. 3 Mr. Rajeev Kumar, Adv. for RRPS Mr. Arvind Kumar, Adv. for SKV Ghitorni Mr. Kush Sharma, Adv. for DDA Mr. Manendra Mishra, Adv. Mr. Manjit Singh Guraya for D.P.S. Mr. Kamal Mehta, Adv. for Modern School Ms. Vasudha Bajaj, Adv. for Noticee No. 8 Mr. D. Kumar, Adv. for Noticee No. 10 Mr. Ravindra Kumar, Adv. for Noida
10.	Original Application No. 591/2016	Mahesh Chandra Saxena Vs. The Ministry of Water Resource & Ors.	Mr. Rahul Khurana, Adv. for Applicant Mr. B. V. Niren, Adv. for R-1 & 2 Mr. Tarunvir S. Khehar, Adv. for R-3 to 6&8 Mr. Narender Pal Singh, Adv. Ms. Sakshi Popli, Adv. for R-7 Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Ms. Puja Kalra, Adv. for SDMC
11.	Original Application No. 255/2016 (M.A. No. 913/2017)	Amarjeet Singh Vs. State of Uttarakhand & Ors.	Mr. Aditya Singh, Adv. for Applicant Mr. Rahul Verma, AAG for R-1 & 2 Mr. Vivek Singh, Adv. for Uttarakhand Mr. Mukesh Verma, Adv. Mr. Satish Kumar, Adv. for CPCB Dr. Upendra Dutt Sharma, Adv. for r-3
12.	Original Application No. 536/2016	Ramkumar & Ors. Vs. Ministry of Environment & Forests & Ors.	Mr. Shish Pal Laler & Mr. Sonit Sinhmar, Advs. for Applicants Mr. Rajesh Kumar Singh, Adv. for R-1 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 5 Mr. U. M. Tripathi, Adv. for R-6
13.	Original Application No. 618/2016 (M.A. No. 1193/2016, M.A. No. 332/2017, M.A. No. 538/2017, M.A. No. 1015/2017, M.A. No. 1016/2017, M.A. No. 1018/2017 & M.A. No. 1019/2017)	Sanjay Kumar Vs. State of UP & Ors.	Mr. Sanjay Kumar, Adv. in person Mr. Utkarsh Sharma, Adv. for R-1 Mr. Pradeep Misra, Adv. for UPPCB Mr. Rajkumar, Adv. for CPCB Mr. Tarunvir Singh Khehar & Ms. Guneet Khehar, Advs. for CNCTD & Delhi Police Mr. B. V. Niren, Adv. Mr. Ravindra Kumar, Adv. for NOIDA & GNOIDA Mr. Divya Prakash Pande, Adv. Mr. Dhruv Pal, Adv. Mr. Sanjay Kumar Pandey, Adv. Mr. Prateek Gupta, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. Mr. Rajesh K. Singh, Adv. Mr. Ambuj Kumar Niraj, Adv. Mr. Deepak Kumar Prasad, Adv.

14.	Original Application No. 378/2015	Pramod Gupta & Ors. Vs. State of Uttarakhand & Ors.	Mr. Shashank K. Saurav, Adv. for Applicant Mr. Rahul Verma, AAG with Mrs. D. Bharathi Reddy, Adv. for R-1 to 4 Mr. K. R. Chawla, Adv. for R-5 to 8 Mr. Ravindra Kumar, Adv. for R-12 to 14
15.	Original Application No. 434/2015 (M.A. No. 269/2016, M.A. No. 386/2016 & M.A. No. 01/2017)	Ojasvi Party Vs. State of Delhi	Mr. Swami Omji & Mr. Mukesh Jain for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 Ms. Sakshi Popli, Adv. for NDMC Mr. Balendu Shekhar, Adv. for EDMC Mr. Biraja Mahapatra, Adv. for DPCC Mr. Mahesh Dutt Tripathi, Adv. for R-7 Ms. Puja Kalra, Adv. for MCD Mr. Anchit Sharma, Adv. for DCB
16.	Original Application No. 566/2015	Windsor & Nova Apartment Owners' Association Vs. Saya Buildcon Consortium Pvt. Ltd.	Mr. Raghwendra Dwivedi, Adv. for Applicant Mr. Saurabh Suman Sinha, Adv. Mr. Prashant Kumar & Mr. Sunil Singh, Adv. for R-1 Mr. Nidhesh Gupta, Sr. Adv. with Mr. Himanshu Tyagi, Adv.
17.	Original Application No. 94/2013 (M.A No. 904/2014, M.A No. 592/2015, M.A. No. 806/2015, M.A. No. 236/2016, M.A. No. 1264/2016 & M.A. No. 289/2017)	Vikrant Kumar Tongad Vs. Delhi Metro Rail Corporation Ltd.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Tarun Johri, Adv. for R – 1 Mr. Sanjeev Ralli, Adv. for R – 2 Mr. V.V. Vardhan, Adv. for R – 3 & 4 Mr. V.K. Tandon, Adv. for R - 5 Ms. Reena Singh, AAG of U.P. for R – 6 Mr. Narender Hooda, Sr. Adv. along with Mr. Manjit Singh, AAG for R – 7 Mr. Pankaj Kumar Singh, Adv. Mr. Ravikesh K. Sinha, Adv. Mr. P.L. Gautam, Adv. for NDMC Mr. Bibhakar Misra, Adv. for NHAI Ms. Sakshi Popli, Adv. for NDMC & DJB Mr. Ashwani Kr. Dhatwalia, Adv. for DDA Ms. Puja Kalra, Adv. for SDMC Mr. Balendu Shekhar, Adv. Mr. Sunil Gupte, Adv. for IOC Mr. Sanjay Diwan, Adv. for Forest Dept. Mr. B.V. Niren, Adv. for CPWD Mr. D. Rajeshwar Rao, Adv. Mr. Satyajit Kumar, Adv. for DSIIDC Ms. Harleen Kaur, Adv. for Holiday Inn Hotel Mr. Pawan Upadhyay, Adv. for Noticee No.8 Mr. Neeraj Malhotra, Adv. Mr. Saket Bisani, Adv. Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Vinod Kapoor, Adv. for DPCC Ms. Moni Cinmoy, Adv. Mr. Bipul Kumar Mishra, Adv. Mr. Anil Grover, AAG for State of Haryana Mr. Sandeep Kapoor, Adv. Mr. Vikramditya Singh, Adv. for AIIMS Mr. Jeevan Prakash, Adv. for RG Stone Mr. Jitendra Kumar, Adv. for ESI, Rohini Ms. Antima Bazaz, Adv. for Jain Hospital Mr. A. K. Prasad, Adv. for CPWD Mr. Nischal K. Neeraj, Adv. Mr. Siju Thomas, Adv. for Jivodaya Hospital Mr. Ashish Kumar, Adv. Mr. Naveen Kumar Jha, Adv. ASPA Legal for Applicant

18.	Original Application No. 329/2015	Gram Panchayat ARABA Vs. State of Rajasthan & Ors.	Dr. Nupur Bhatti, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for RSPCB Mr. Rajesh Panwar, AAG for R-4 to 6 Mr. Rohit Sachaw for R-7 Mr. Rajkumar, Adv. for CPCB Mr. Sanjeet Purohit, Adv. for RIICO
19.	Original Application No. 521/2015	M. M. Charitable Trust Vs. State of Rajasthan & Ors.	Mr. Kshamendra Mathur, Adv. for Applicant Dr. P. S. Bhati, AAG for RSPCB Mr. Shiv Mangal Sharma, AAG Rajasthan and RSPCB Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. for DPCC Mr. Dinesh Mehta, Adv. for R-3 Mr. Sanjeet Purohit, Adv. for R-6 Mr. Rishabh Sanchit, Adv. for JPNT Mr. Rahul Khurana, Adv. Mr. Sarad K. Sunny, Adv. Mr. B. V. Niren, Adv. for CGSC Mr. Pradeep Mishra, Adv. for UPPCB
20.	Original Application No. 448 (T _{HC})/2013 (CW 4050/12) (M.A. No. 1228/2015 & M.A. No. 513/2017)	U.R. Beniwal Vs. State of Rajasthan & Ors.	Mr. Siddharth Tatiya, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for RSPCB Mr. Sanjeet Purohit, Adv. for RIICO Mr. V.K. Mathur, Adv. for R – 3 Mr. Dinesh Mehta, Adv. for R – 4 Mr. Raja L. Choudhary, Adv. for R – 5 Mr. Kuldeep Mathur, Adv. for R – 10 Mr. Ravi Bhandari, Amicus Curiae Mr. Pragya Baghel, Adv. Dr. R. Kharha, Adv. Mr. Rajkumar, Adv. for CPCB Mr. Krishna Kumar Singh, Adv. for MoEF Mr. A. K. Prasad, Adv. for CGWA
21.	M.A No. 832/2014 in Original Application No. 358(THC)/2013	Laxmi Suiting Vs. State of Rajasthan & Ors.	Mr. Sanjeet Purohit, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for RSPCB Dr. R. Kharha, Adv. Mr. Dinesh Mehta, Adv. for R-4 Mr. Rajkumar, Adv. for CPCB Mr. Krishna Kumar Singh, Adv. for MoEF Mr. A. K. Prasad, Adv. for CGWA
22.	Original Application No. 20(T _{HC})/2015	Ramesh Vs. State of Rajasthan & Ors.	Mr. Shiv Mangal Sharma, AAG for R-1 & 2 Mr. A. K. Prasad, Adv. for GGWA Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. Krishna Kumar Singh, Adv. for MoEF
23.	Original Application No. 446 (T _{HC})/2013 (CW 7932/11) (M.A. No. 811/2015)	Multan Singh Vs. State of Rajasthan & Ors.	Mr. Ravi Bhandari, Amicus Curiae Mr. Shiv Mangal Sharma, AAG for R-1 Mr. Dinesh Mehta, Adv. for R – 5 Mr. Sanjeet Purohit, Adv. for RIICO Mr. A. K. Prasad, Adv. for CGWA Dr. R. Kharha, Adv. Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. S. A. Zaidi, Adv.

24.	Original Application No. 308/2016	ETA Properties & Investments Private Ltd. Vs. Union of India & Ors.	Mr. Amit, Sr. Adv. with Mr. R. Jawahar Lal, Adv. for Applicant Ms.Sakshi Popli, Adv. for SEIAA Tamil Nadu Ms. Deep Shikha Bharti, Adv. for MoEF Mr.R.Rakesh Sharma, Adv. for TN & TNPCB Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Rajkumar, Adv. for CPCB Mr. Balendu Shekhar, Adv. for EDMC
25.	Original Application No. 310/2016	Shivani Constructions Vs. Union of India & Ors.	Mr. Amit, Sr. Adv. with Mr. R. Jawahar Lal, Adv. for Applicant Mr. R. Rakesh Sharma, Adv. for TN & TNPCB Ms.Sakshi Popli, Adv. for SEIAA Tamil Nadu Ms. Deep Shikha Bharti, Adv. for MoEF
26.	Original Application No. 311/2016	M/s. VGN Builders Pvt. Ltd. Vs. Union of India & Ors.	Mr. Amit, Sr. Adv. with Mr. R. Jawahar Lal, Adv. for Applicant Mr. R. Rakesh Sharma, Adv. for TN & TNPCB Ms.Sakshi Popli, Adv. for SEIAA Tamil Nadu Ms. Deep Shikha Bharti, Adv. for MoEF
FOR PRONOUNCEMENT OF JUDGMENT			
27.	Original Application No. 438/2017 (Earlier O.A.No. 167/2017)	M/s Subhan Tanners Vs. Central Pollution Control Board & Anr.	Mr. S. A. Zaidi, Adv. for Applicant Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for UPPCB Mr. B. V. Niren, Adv. Mr. Rajkumar, Adv. for CPCB
28.	Original Application No. 445/2017 (Earlier O.A. No.166/2017)	M/s Imco Industries Vs. Central Pollution Control Board & Anr.	Mr. S. A. Zaidi, Adv. for Applicant Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for UPPCB Mr. B. V. Niren, Adv. Mr. Rajkumar, Adv. for CPCB
29.	Original Application No. 448/2017 (Earlier O.A.No. 173/2017)	M/s Chaudhary Leather Finishers Vs. Central Pollution Control Board & Anr.	Mr. S. A. Zaidi, Adv. for Applicant Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for UPPCB Mr. B. V. Niren, Adv. Mr. Rajkumar, Adv. for CPCB
30.	Original Application No. 449/2017 (Earlier O.A.No.172/2017)	M/s Feroz Tanners Unit-2 Vs. Central Pollution Control Board & Anr.	Mr. S. A. Zaidi, Adv. for Applicant Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for UPPCB Mr. B. V. Niren, Adv. Mr. Rajkumar, Adv. for CPCB
FOR DICTATION OF ORDERS			
31.	Original Application No. 475/2017	Shri Amit Kumar Vs. M/s. Jain Mandir Stock & Ors.	Mr. Sanjay Kumar Tiwari, Adv. for Applicant
32.	Original Application No. 503/2017 (M.A. No. 997/2017)	Gardenia Aims Developers Pvt. Ltd. Vs. Union of India & Ors.	Mr. Keshav Mohan & Mr. Rishi K. Awasthi, Advs. for Applicant

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